



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-211/2013/325 /A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abu Saleh Badrudduza Laskar,
Presiding officer/Member, M.A.C.T., Nalbari
Dated Guwahati the 9th January, 2020.

Sub: **Casual Leave, restricted holiday along with station leave permission.**

Ref:- Your letter No. MACT/N/01, dtd 03.01.2020

Sir,

With reference to the above, I am directed to inform you that, your prayer for restricted holiday on 17.01.2020 and casual leave on 18.01.2020 along with station leave permission from the evening of 10.01.2020 till the evening of 19.01.2020, has been granted/rejected. The District and Sessions Judge, Nalbari and in her absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

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JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-211/2013/326- /A, dated 9.1.20

Copy to:

1. The District and Sessions Judge, Nalbari.
2. The Systems Analyst, Gauhati High Court.

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09/1/2020

JT. REGISTRAR (VIGILANCE)

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